Discussion on the [RAJYA SABHA] Education, Culture & 200 Social Welfare the Ministries of

[Smt. Sheila Kaul]

of improvement in the quality of education .

working of

An important area in respect of provision of funds relates to clearance of backlog of investment on the educational infrastructure. This is very important and this includes buildings also. I may mention in this regard that my Ministry has submitted a memorandum' to the Eighth Finance Commission requesting the Commision to meet the backlog in respect of all States, in particular, the educationally bacward States. May I conclude by assuring the honourable Members that we are moving consistently and firmly towards the goal that you have set for us? Thank you very much.

SHRI S. W. DHABE: What about physical education ...

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): Mr. Dhabe, we must all thank the Minister for be very patient and exhaustive and elaborate reply she has given.

I have an announcement to make now.

REFERENCE TO THE DETTENTION AND RELEASE OF SHRI SHANKER SINH VAGHELA. MEMBER OF THE RAJYA SABHA

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): I have to inform Members that the following communication dated May 5, 1984 has been received from the Additional Deputy Commissioner of Police, New Delhi District, New Deihi, regarding the detention and release of Shri Shankar Sing Vaghela:----

"I have the honour to inform you that Shri, Shanker Sinh Vaghela, Hon'ble Member of Rajya Sabha, along with his other party workers was detained under Section 65 of Delhi Police Act, 1978 at about 2.15 p.m. today, for not obeying the lawful directions given by the Police. He along with others was let off at about 3.15 p.m. today, the 5th May, 1984."

The House now stands adjourned till 11 a.m. on Monday the 7th May, 1984.

> The House then adjourned at eleven minutes past eight . of the clock till eleven of the clock on Monday the 7th May, 1984.

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